## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1988 ANSWERED ON:22.11.2010 PROCUREMENT PROJECTS OF ARMY Dharmshi Shri Babar Gajanan

## Will the Minister of DEFENCE be pleased to state:

- (a) whether there are close to 100 procurement projects of the Army which are delayed and are at different stages due to bureaucratic bottlenecks, cumbersome procedures and general apathy;
- (b) if so, the response of the Government thereto;
- (c) whether the present strength of manpower is capable of handling only around 24 projects a year; and
- (d) if so, the steps taken by the Government to keep modernization of the armed forces on fast track?

## **Answer**

## MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): Procurement of defence equipment/weapon systems for the Army is done in accordance with the provisions of the Defence Procurement Procedure. Delays occur in some procurement cases due to various reasons including insufficient and limited vendor base, non-conformity of the offers to the conditions of the Request for Proposal, field trials, complexities in contract negotiations, limited indigenous capability and long lead time for indigenization etc. To counter systemic and institutional delays, procedures and processes are continuously refined on the basis of experience gained during the procurement process. The Defence Procurement Procedure provides an effective framework for expeditious procurement for modernization of the Armed Forces.